

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.A.No.57/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> February 2018, 10.30 A.M

Name of the Company	M Bhattacharya & Co. Pvt.Ltd		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	CA. SHASHI ACARWA	PETITIONER	 27/2/18
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**ORDER**

Ld. Counsel on behalf of the petitioners is present.

Heard. Admit. Reserved for order.

  
(Jinan K.R.)  
Member (J)